

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI
C.P. NO. 188/2005
in
O.A. NO. 483/2004

(2)

This the 19th day of August, 2005.

HON'BLE SHRI V. K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE SHRI SHANKER RAJU, MEMBER (J)

N.C.Jain, Computor,
Department of Company Affairs,
Shastri Bhawan, 5th Floor, A-Wing,
Dr. Rajendra Prasad Road,
New Delhi.

... Applicant

(By Shri Thomas Oommen, Advocate)

versus

1. Dr. Rakesh Mohan,
Secretary, Ministry of Finance &
Company Affairs, Rajpath,
North Block, New Delhi.
2. Smt. Komal Anand,
Secretary, Department of Company Affairs,
Shastri Bhawan, 5th Floor, A-Wing,
Dr. Rajendra Prasad Road,
New Delhi.

... Respondents

(By Shri H.K.Gangwani, Advocate)

O R D E R (ORAL)

Hon'ble Shri Shanker Raju, Member (J):

In the light of an order passed by the Hon'ble High Court of Delhi on 9.8.2005 in CM No.9620/2005 in WP(C) No.7258-59/2005, this contempt petition is disposed of with liberty to the applicant to revive the same at an appropriate stage. Notices are discharged.

S. Raju
(Shanker Raju)
Member (J)

V.K.Majotra
(V. K. Majotra)
Vice-Chairman (A)

/as/